

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Execution Petition No. 04 of 2013 in Appeal No. 193 of 2011

Dated: 21st August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Dakshin Haryana Bijli Nigam Ltd. Petitioner

Versus

DLF Utilities Ltd. & Anr. Respondent (s)

**Counsel for the Petitioner(s) : Mr. Atul Nanda, Sr. Advocate, Mr. Suyash
Guru and Mr. Rajat Brar.**

**Counsel for the Respondent (s) : Mr. Manu Sheshadri, Ms. Deepti Sarin &
Mrs. Shikha Ohari for R.1.**

ORDER

Learned counsel for the Respondent submits that against the Judgment of this Tribunal in Appeal No. 193 of 2011 an appeal has been filed and the same has been posted for hearing on 23rd August, 2013. The Learned counsel for the Respondent also files reply today with copy to the other side.

Post the matter for hearing on **17th September, 2013.**

**(V.J. Talwar)
Technical Member
ss/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**